

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:29

ANSWERED ON:17.02.2006

EXPERT GROUP ON IT LAW

Adsul Shri Anandrao Vithoba; Kanodia Shri Mahesh Kumar; Patel Shri Jivabhai Ambalal; Singh Deo Smt. Sangeeta Kumari; Singh Shri Chandra Bhushan; Tripathy Shri Braja Kishore

Will the Minister of FINANCE be pleased to state:

- (a) whether the Expert Group constituted by the Union Government to propose a draft for revised and simplified income tax law has submitted its report;
- (b) if so, complete details of the report;
- (c) whether the Group has recommended protection of interests of donors in their report; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE: (SHRI S.S. PALANIMANICKAM)

- (a) The Expert Group constituted to re-write the Income Tax Law is required to submit its report by 30.04.2006.
- (b) to (d): Does not arise in view of reply to (a) above.